

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
Criminal Appeal (DB) No. 1127 of 2019

Ashok Kumar Mahakud ..... Appellant

Versus

The State of Jharkhand. .... Respondent

-----  
**CORAM : HON'BLE MR. JUSTICE H. C. MISHRA**  
**HON'BLE MR. JUSTICE RAJESH KUMAR**

-----  
For the Appellant : Mr. Venkateshwar Gopal, Advocate

For the State : Mr. Satish Kumar Keshri, A.P.P.

-----  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

-----  
6/ 24.06.2020 This appeal will be heard. Admit.

Issue Notice.

**(H. C. Mishra, J.)**

**(Rajesh Kumar, J.)**